

1	2	3	4	5
7. Andhra Pradesh	100	97	15	
8. Karnataka	69	60	5	
9. Tamil Nadu	47	41	2	
10. Madhya Pradesh	26	14	2	
11. Rajasthan	2	2	-	
12. Orissa	8	7	1	
13. Kerala	1	1	-	
14. Himachal Pradesh	2	1	-	
15. Assam	2	2	-	
16. Arunachal Pradesh	1	1	-	
17. Nagaland	1	-	-	
Total	938	813	74	

[English]

Price of Molasses

4006. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FOOD be pleased to state .

(a) the price of one tone of molasses prior to decontrol;

(b) the price per ton of molasses as on December 31, 1994, State-wise;

(c) the additional profits being earned by the sugar mills by crushing one lakh ton of sugarcane, State-wise;

(d) whether the Government have issued instructions to pass on 50 per-cent of this profit to the cane growers;

(e) if so, the details thereof;

(f) the States where these instructions have not been followed; and

(g) the reaction of the Government thereto?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) Before decontrol, the price of molasses was regulated under the Molasses Control Order, 1961. The prices of various grades of molasses existing before decontrol were as follows:

Grade I	Rs. 144/tonne
Grade II	Rs. 115/tonne
Grade III	Rs. 89/tonne
Below Grade III	Rs. 86/tonne

(b) As per information received from the sugar factories, a Statement showing the average realisation made by the sugar factories during the sugar season 1993-94 (October-September) is enclosed.

(c) Profit/loss of sugar factories depends on various factors, such as adequate cane availability, size age and condition of Plant and machinery, technical and managerial competence, cane price, sales realisation

from sugar and by-products, etc. Thus the additional profits being earned by sugar mills by crushing one lakh tonne of sugarcane cannot be separately identified.

(d) to (g). Income derived from sale of by-products, including molasses, is taken into account while computing the notified cost of production of sugar. Excess realisation by sugar factories based on the aforesaid cost of production is to be shared between the cane growers and the sugar factories as provided under Clause 5A of the Sugarcane (Control) Order, 1966.

STATEMENT

Average Realisation Made by the Sugar Factories on the Sale of Molasses During the Sugar Season 1993-94 (Oct-September)

S.No.	Zone	Average Rate (Rs/Quintal) (1.10.93 to 30.9.94)
1.	Punjab	101.48
2.	Haryana	90.94
3.	Rajasthan	80.56
4.	West Uttar Pradesh	66.07
5.	Central Uttar Pradesh	74.51
6.	East Uttar Pradesh	88.57
7.	Madhya Pradesh	209.38
8.	South Gujarat	159.06
9.	Saurashtra	191.93
10.	South Maharashtra	141.41
11.	North Maharashtra	123.27
12.	Central Maharashtra	150.92
13.	North Bihar	92.10
14.	South Bihar	
15.	Orissa-Assam-Nagaland-West Bengal	281.14
16.	Andhra Pradesh	132.89
17.	Karnataka	115.72
18.	Tamil Nadu and Pondicherry	133.81
19.	Kerala, Goa and Coastal Karnataka	150.00
	All India	110.57

Centrally Sponsored Schemes in Gujarat

4007. SHRI DILEEP BHAI SANGHANI : Will the Minister of AGRICULTURE be pleased to state .

(a) the details of the Centrally sponsored schemes implemented in Gujarat State during the years 1993-94, 1994-95 till date with a view to boost agricultural production;

(b) the achievements made under these schemes during the above period;

(c) the expenditure incurred thereon, so far;